

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 8547 - JK (LD) of 2025

DATED:- 23 - 07 - 2025

Sanction is hereby accorded to the appointment of Officer's of Social Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:-23.07.2025

No:- LAW-OIC/07/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Social Welfare Department,
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Reyaz

Annexure to the Government Order No. 8547 - JK(LD) of 2025 dated 23.07.2025.

S.No.	Case No.	Filling year	Title of the case	OIC	Designation
1	CP No. 43	2025	Rafiqa Bano Vs Social Welfare	Musheer Ahmad	Mission Director Poshan J&K
2	T.A 8113	2021	Girja koul V/s UT	Sh.Vinod Kumar Behnal	Joint Director
3		2025	UT of J&K Vs Chander Rekha		
4		2025	UT of J&K Vs Jameela Bano		
5	WPC No. 466	2024	Nishat Khalida	Fayaz Ahmad Bhat	Deputy Director Poshan Kashmir
6	WPC No. 465	2024	Tahira Ali V/s UT		
7	WPC No3187	2023	Shamo Devi V/s UT	Hanan Shawl	CDPO Kalakote
8	SWP2538	2014	Shahida Akhter V/s STATE	FAHMIDA ANJUM	CDPO DODA
9			Sayma Bano	Aakash Gupta	CDPO Ramban
10	WPC No.1599	2025	Sumaira sharief V/s UT		
11	WPC No.1695	2025	Rubina Begum	Kishore Kumar	CDPO Bhagwah
12	O.A No.720	2025	Neelam Kumari V/s UT	PALLAVI MAHAJAN	CDPO Ramnagar
13	WPC NO1661	2025	Parveen Akhter V/s UT	Bashir Ahmed	CDPO Gool
14	WPC NO 1583	2025	Rahina Akhter V/s UT of J&K	Aadil Shabir	CDPO Mandi
15		2025	UT of J&K Vs Garo Devi & Ors	Shakshi Mahajan	CDPO Gandhi nagar
16	WPC No.2683	2022	Sanju Devi V/s UT	Rhythm Jandial	cdpo Ramsoo
17	T.A 250	2024	Shashi Kiran V/s UT	Sh.Vinod Kumar Behnal	Joint Director
18	WPC No.1722	2022	Saloni Sharma V/s UT	Rahida Bano	CDPO Kishtwar
19	SWP No.1520	2012	Usha Devi V/s State	Gurvinder Kour	CDPO Akhnoor
20	SWP No.1453	2012	Shahnaj Akhter V/s State	Shefali Bhagat	CDPO Billawar
21	WPC No.1711	2025	Bindu Devi V/s UT	Hanan Shawl	CDPO Kalakote

Deysingh Jm

22	RW 10	2019	ShaheenvBegum V/s UT	FAHMIDA ANJUM	CDPO DODA	
23	WPC No,1991	2021	Reetu Sharma V/s UT	Israr Bhukari	CDPO Budhal	
24	WPC No.937	2025	Shabana Kouser V/s Ut	Israr Bhukari	CDPO Manjakate	
25	WPC No. 1835	2023	Mohd Akram	Nazir Ahmad	CDPO Pampore	
26	SWP No. 1776	2014	Dilshada Akhter			
27	WPC No. 1896	2024	Zareefa Akhter	Rayaz Ahmad	CDPO Rafiabad	
28	WPC No. 2447/2023	2023	Sumeera Bano	Syedda Begum	CDPO Bandipora	
29	WPC No. 1134	2021	Gulshan Begum	Shakeela Begum	CDPO Rajwar	
30	WPC No. 2203	2023	Shazia Ramzan	Mukhtar Ahmad	CDPO Kulgam	
31	SWP No. 1739	2014	Shaheena Akhter	Nisara Deva	CDPO Bijbehara	
32	WPC No. 602	2021	Zohra Naseem	Ab.Aziz	CDPO Haveli	
33	SWP No. 2443	2018	Wajda Tabassum		Ab.Aziz	CDPO Mendhar
34	SWP No. 1685	2010				
35	WPC No.561	2024				
36	SWP No.1160	2012	Balkees Fatima	Nirja Matoo		
37	SWP No. 1217	2013	Kanta Devi V/s Mohd.Shafi	Hanan Shawl	CDPO Kalakote	
38	CPSW No. 494	2014	Kanta Devi V/s Mohd.Shafi Rather & ors.			
39	WP(C) No. 1503	2025	Rifat Qamar & others	Mr. Rupesh Dulloo,	District Manager	

Rupesh Dulloo

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